

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 296 of 2013

Dated : 11th July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hob'ble Mr. Justice Surendra Kumar, Judicial Member**

Prayas Energy Group ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Avinash Menon
Mr. Kumar Mihir**

**Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan for R.1
Mr. Pranav Vyas for R.2
Mr. Kiran Gandhi &
Ms. Ramni Taneja for R-3 (MSEDCL)**

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **1st August, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt